IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No.2827of 2008

Usha Ranjan Biswas … … **Petitioner**

Versus

The State of Jharkhand & Ors. … … **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : None
For the Respondents : Mr. Kumari Rashmi, A.C. to Sr. S.C.II

The matter was taken up through Video Conferencing. Learned counsel for the respondents had no objections with it and submitted that the audio and video qualities are good.

08/12.04.2021: Nobody appears on behalf of the petitioner.

Office is directed to give fresh office report.

Issue fresh notice upon the respondent no.2, under ordinary process for which requisites etc. must be filed within two weeks.

(Rajesh Kumar, J.)

Amar/-